

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-702/ND/2018

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2019**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and
Beverages Pvt.Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Abhishek Anand, Mr. Tushar Tyagi,
Advocates for RP
Mr. Naveen Kumar Jain, for RP
Mr. Brijesh Kumar Tamber, Ms. Tanisha &
Mr. Naveen Kumar Jain, Advocates for IRP

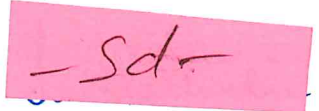
Present for the Respondent: Mr. Akshay Kapoor, Advocate
Mr. Alok Kumar Sharma, Advocate for Indian
Bank
Ms. Shriya Raj, Advocate
Mr. Deepak Gupta
Mr. Mayank Mishra, Ms. Pallavi Kumar, Mr.
Ashish Joshi, Ms. Tarini Bhargava, Mr. Naveem
Kumar Jain, Mr. Saurabh Kailia & Mr. Siddharth
Tandon, Advocates

ORDER

Arguments part heard. Further arguments to continue on 22nd October,
2019 at 2:30 pm.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**